

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
REXSONA TILES PRIVATE LIMITED OPERATING IN
TILES INDUSTRY IN MORBI, GUJARAT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | | |
|----------------------|--|---|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | Rexsona Tiles Private Limited; PAN: AAGCR8051F CIN: U26960GJ2014PTC078547 |
| 2. | Address of the registered office | Current Registered office: City Mall, Office No.2020, 2nd Floor, Near Bhaktinagar Circle, Morbi-Rajkot Road, Morbi, Gujarat, India, 363641 Previous Registered office: Office No.-9, Akshar Business Square National Highway 8-A Jambudiya, Morbi, Gujarat- 363642 |
| 3. | URL of website | Not Available |
| 4. | Details of place where majority of fixed assets are located | Not applicable |
| 5. | Installed capacity of main products/ services | Not applicable |
| 6. | Quantity and value of main products/ services sold in last financial year | NIL |
| 7. | Number of employees/ workmen | NIL |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL | Details can be sought by emailing – cirp.rexsonatiles@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL | Details can be sought by emailing – cirp.rexsonatiles@gmail.com |
| 10. | Last date for receipt of expression of interest | 19.02.2025 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 24.02.2025 |
| 12. | Last date for submission of objections to provisional list | 01.03.2025 |
| 13. | Date of issue of final list of prospective resolution applicants | 06.03.2025 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 11.03.2025 |
| 15. | Last date for submission of resolution plans | 10.04.2025 |
| 16. | Process email id to submit Expression of Interest | cirp.rexsonatiles@gmail.com |



CA VINOD AGRAWAL
Insolvency Professional
Reg No : IBBI/IPA-001/IP-P00641/2017-18/11090
(AFA Validity 31-12-2025)

Resolution Professional – Rexsona Tiles Private Limited
204, Wall Street-1,
Near Gujarat College,
Ellisbridge, Ahmedabad - 380 006
Gujarat, India
Date: 04.02.2025
Place: Ahmedabad